NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

C.P. (IB)/1154(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **08.02.2024**

NAME OF THE PARTIES : **STCI Finance Limited**

Vs

Jayneer Infrapower &

Multiventures private Limited

For FC : Adv. Kalyani Deshmukh.

For CD : Adv. Ashish Pyasi.

Section 7 of IBC

ORDER

Counsel for CD has tendered copy of Written Submissions. However, Counsel for FC submits that along with Written Submissions a copy of the facility agreement dtd. 14.02.2018 has also been attached. Hence, Counsel for FC submits that she wants to respond to that facility agreement. **In view of the above, list on 27.02.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//